

BENCH-2 (Second Cause List)

HIGH COURT FOR THE STATE OF TELANGANA
CAUSE LIST FOR HIGH COURT LOK ADALAT TO BE HELD ON 08/03/2025 FROM 11-00AM ONWARDS AT HIGH COURT PREMISES
HYDERABAD TO SETTLE HIGH COURT PENDING CASES

BENCH-2 at COURT HALL NO. 15
Hon'ble Sri Justice Narsing Rao Nandikonda (Judge, Hon'ble High Court for the State of Telangana)
Sri Md. Nazeeruddin Khan, Advocate

S.NO	CASE NO	LOWER COURT NO	NAME OF THE APPELLANT	NAME OF THE RESPONDENT	COUNSEL FOR APPELLANT	COUNSEL FOR RESPONDENT	DISTRICT	RESULT	REMARKS
								Settled(S)/	
								Not Settled(NS)/	
								Adjourned(A)	
ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED									
86	CMASR/45127/2016	WC/141/2014	ICICI Lombard General Insurance Co. Ltd.,	M.Kotaiah & others	Mahaboob Hussain		HYDERABAD		
87	MACMA/2234/2018	MVOP/649/2014	BHARATI AXA GENERAL INSURANCE COMPANY LTD.	RUPANI LAXMI	KOTA SUBBA RAO		HYDERABAD		
THE NEW INDIA ASSURANCE COMPANY LIMITED									
88	MACMA/298/2020	MVOP/493/2015	The New India Assurance Company Limited	Vudarapu Dhanalakshmi and 4 Others	T RAMULU	JAGATHPAL REDDY KASI REDDY	KHAMMAM		
89	MACMA/1391/2024	MVOP/2895/2014	The New India Assurance Company Limited	Kaneez Fatima & others	I.Maamu Vani	JAGATHPAL REDDY KASI REDDY	HYDERABAD		